

PREFACE

This is the third pocket size edition of the Constitution of India in the diglot form. In this edition, the text of the Constitution of India has been brought up-to-date by incorporating therein all the amendments up to and including the Constitution (Ninety-Sixth Amendment) Act, 2011.

2. The Constitution applies to the State of Jammu and Kashmir with certain exceptions and modifications as provided in article 370 and the Constitution (Application to Jammu and Kashmir) Order, 1954. This Order has been included in Appendix I for facility of reference. Appendix II contains a re-statement of the exceptions and modifications. The text of the constitutional amendments relating to the Constitution (Forty-fourth Amendment) Act, 1978 and Constitution (Eighty-eighth Amendment) Act, 2003, which have not come in force, have been provided in Appendix III and IV respectively.

New Delhi;
1st December, 2011.

V.K.BHASIN,
Secretary to the Government of India.